GOVERNMENT OF INDIA MINISTRY OF AYUSH

LOK SABHA UNSTARRED QUESTION NO. 5591 TO BE ANSWERED ON 04.04.2025

State Annual Action Plan in Chhattisgarh

†5591. Shri Vijay Baghel:

Will the Minister of AYUSH be pleased to state:

- (a) the amount of fund released for State Annual Action Plan for health sector in the State of Chhattisgarh from year 2014-15 to till date;
- (b) the total number of AYUSH hospitals and AYUSH dispensaries sanctioned by the Government in Chhattisgarh from 2014-15 to till date; and
- (c) the total number of sanctioned AYUSH villages from year 2014-15 to till date in the country, State/UT-wise including district-wise particularly in Durg Parliamentary Constituency of Chhattisgarh?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV)

- (a) As per the proposals received through State Annual Action Plans (SAAPs) from the State Government of Chhattisgarh under Centrally Sponsered Scheme of National Ayush Mission (NAM) from year 2014-15 to till date, Ministry of Ayush has released an amount of Rs. 139.36 crore for implementation of different approved activities.
- (b) Public Health being a State subject, setting up of Ayush hospitals and Ayush dispensaries, comes under the purview of respective State/UT Governments. However, under NAM, there is provision of financial assistance to States/UTs including Chhattisgarh for setting up of 50/30/10 bedded integrated Ayush hospitals and establishment of new Ayush dispensaries in the area where there are no Ayush facilities available. Accordingly, as per the proposals received from State Government of Chhattisgarh through SAAPs, 13 units of Integrated Ayush Hospitals and 6 units of Ayush Dispensaries have been approved for establishment.
- (c) Ayush Gram is a concept wherein villages are selected for adoption of principles and practice of Ayush way of life and interventions of health care. As per NAM guideline, there

is a provision of financial assistance of Rs. 3.0 lakhs per unit covering 2000-3000 population in 2-3 villages in a block. As per the proposals received by the States/UTs through SAAPs, 1494 number of Ayush Gram units has been supported under Ayush Gram in the country from year 2014-15 to 2024-25 but district-wise data is not being maintained in the Ministry. Further, as reported by State Government of Chhattisgarh three villages of Durg constituency have been approved under Ayush Gram unit in SAAP 2024-25 as proposed by State Government of Chhattisgarh. The State/UT-wise status of approved Ayush grams is furnished at **Annexure**.

Annexure

Status of State/UT-wise approved total Ayush Grams units from FY 2014-15 to 2024-25

Sl.No.	State/UT	Approved Ayush gram units
1	Andaman & Nicobar Islands	13
2	Andhra Pradesh	28
3	Arunachal Pradesh	8
4	Assam	6
5	Bihar	12
6	Chandigarh	10
7	Chhattisgarh	146
8	Dadra & Nagar Haveli Daman & Diu	28
9	Delhi	0
10	Goa	21
11	Gujarat	130
12	Haryana	52
13	Himachal Pradesh	1
14	Jammu & Kashmir	96
15	Jharkhand	193
16	Karnataka	25
17	Kerala	101
18	Lakshadweep	10
19	Madhya Pradesh	261
20	Maharashtra	39
21	Manipur	13
22	Meghalaya	69
23	Mizoram	15
24	Nagaland	10
25	Odisha	12
26	Puducherry	0
27	Punjab	0
28	Rajasthan	30
29	Sikkim	0
30	Tamil nadu	0
31	Telangana	34
32	Tripura	12
33	Uttar Pradesh	62
34	Uttrakhand	13
35	West Bengal	27
36	Ladakh	17
	Total	1494